



E-Tender Notice

Chandrapur Super Thermal Power Station MAHAGENCO, invites bid offers from reputed and experienced Companies to Participate in the Competitive bidding Process to following O&M Tenders.

S. N.	Tender NO (Rfx No) / Description / Estimated Cost in Rs.
1	BM-II/ Rfx No.3000069732/ The work of complete replacement of Economiser Upper Coil Assemblies in Boiler Unit 7 during COH at CSTPS, Chandrapur./ Rs.1,13,07,081.00/-
2	BM-II/ Rfx No.3000069627/Work of HP parts repairs in Boiler Second Pass in Unit-7 during COH at CSTPS, Chandrapur/ Rs.42,47,042.00/-
3	EM-III/ Rfx No.3000069767(Refloated)/AMC of HBL make Ni-Cd batteries installed at Unit 8 & 9 , CSTPS and outdoor area for 2 years./ Rs.68,89,541.04/-
4	ODP-II/ Rfx No.3000069786(Refloated)/Supply of Splash type PVC Fill for Cooling tower 7A & 7B during U-7 overhaul at ODP-II, CSTPS, Chandrapur./ Rs.39,24,930.00/-
5	MIS/ Rfx No.3000069790(Refloated)/Providing of 200 Mbps 1:1 dedicated Railwire internet leasedline at CSTPS, Chandrapur/ Rs.11,40,000.00/-
6	EM-II/ Rfx No.3000069674(Refloated)/Work of Transportation, Loading and Unloading of heavy electrical equipment at 500 X 3 MW StageIII, CSTPS Chandrapur./ Rs.24,88,800.00/-

Above floated tender published in MAHAGENCO online Portal. For the detailed Tender document, interested bidders should visit SRM Website <https://procurement.mahagenco.in> for (Sr. No. 01 to 06) For any query Contact No. 8554991818.

Sd/-

CHIEF ENGINEER (O&M)
CSTPS, CHANDRAPUR

IN THE BOMBAY CITY CIVIL COURT AT MUMBAI
COMMERCIAL SUIT NO. 330 OF 2025
[O.V.R. 20 (1-A) OF CPC FOR PAPER PUBLICATION]

Plaint lodged on: BANK OF INDIA, a body Corporate, Constituted under the Banking Regulation Act, 1949, having its Head Office at Star House, Plot No. C/5, G Block, Bandra (Kurla) Complex, Bandra (E), Mumbai 400, 051 and one of its branch office Under Order V, Rule known as Bhakti Park Branch situated at 1,2 and 3, Ajmera Treon, Bhakti 2 of the Code of Park, Near Imax Theater, Anik Wadala Link Road, Wadala (E), Mumbai Civil Procedure 1908 – 400 037, through its Authorised Representative Mr. Rakesh Kumar r/w Sec. 16 of the Chaudhury, Chief Manager of the Plaintiff. ... Plaintiff

MR. MOHAMMAD AHMAD KHAN
Aged: 46 years, Indian Inhabitant, residing at Room No.75, Din Bandhu Nagar, Salt Pan Road, Near Noorani Masjid, Wadala East, Mumbai-400037. Defendant

MR. MOHAMMAD AHMAD KHAN
(Defendant above named)

Prakashrao Kulkarni.

WHEREAS the above named Plaintiff/s have/have instituted Plaintiff relating to a commercial dispute in this Court against you and you are hereby summoned to file a Written Statement within 30 days of the service of the present summons and in case you fail to file the Written Statement within the said period of 30 days, you shall be allowed to file the Written Statement on such other day, as may be specified by the Court, for reasons to be recorded in writing and on payment of such costs as the Court deems fit, but which shall not be later than 120 days from the date of service of published summons. On expiry of one hundred and twenty days from the date of service of summons, you shall forfeit the right to file the Written Statement and the Court shall proceed to take the case on record.

THE PLAINTIFF THEREFORE PRAYS:

(a) That the Defendant be ordered and decreed to pay to the Plaintiff a sum of Rs. 6,47,216.11 (Rupees Six Lakhs Forty Seven Thousand Two Hundred and Sixteen and Paise Eleven Only) due under Term Loan Account No. 013073810000008 with further interest thereon at the rate of 10.75 % p.a. with monthly reset plus 2 % penal interest from the date of filing of the suit till payment and/or realisation as per the particulars of the Plaintiff's claim at Exhibit "M" to the Plaintiff.

(b) For such other and further reliefs as per nature and circumstances of the case may require.

(c) For costs of the suit.

That for such other and further reliefs as this Hon'ble Court may deem fit and proper.

You are hereby summoned to appear in this Court in person, or by an Advocate and able to answer all material questions relating to suit, or who shall be accompanied by some person able to answer all such question to answer the appearance of Plaintiff, and as the suit is filed for the final disposal, you must produce all your witnesses and you are appearance, the suit will be heard and determined in your absence, and you will bring with you any document in your possession or power containing evidence relating to the merits of the Plaintiff's case or upon which you intend to rely in support of your case and in particular for the Plaintiff's the following documents : Given under my hand and the seal of this Hon'ble Court.

Dated this 16th day of June, 2026.

Seal
This 16th day of June, 2026.

Seal

For Registrar
City Civil Court, Gr. Bombay
Anant B. Shinde & Co.
Advocates For Plaintiff
311, Varma Chambers, 3rd Floor, 11, Homji Street, Fort, Bombay – 400 001
Mobile No. : 9820700198 Email: anantshinde.advocate@gmail.com

You are hereby informed that the Free Legal Service from the State Legal Services Authority, High Court Legal Services Committee, District Legal Services Authority and Taluka Legal Services Committee as per eligibility criteria are available to you and in case you are eligible and desire to avail the free legal services, you may contact any of the above Legal Services Authority / Committee.

Anant B. Shinde and Co.
Advocates For The Plaintiff

NOTE : Next date in this Suit is **22.07.2026**. Please check the status and next / further date of this Suit on the official web site of the City Civil & Sessions Court, Gr. Bombay.

PUBLIC NOTICE

Notice is hereby given that, **MRS. KARIMUNISA RAHIM KAMUTHIN & MRS. MEHRUNNISA NASIR ALI SHAIKH** are the owners and in possession of the land bearing **Survey No.88, Hissa No.10, Area admeasuring 0.81.00 H.R., P.K. 0.04.00 H.R., Assessed at Rs.1.32 Ps.,** lying, being and situate at Village – DAHISAR, Tal. Vasai, Dist. Palghar. My clients are desirous of purchasing the aforesaid property from the owners, and accordingly, negotiations in respect thereof are presently underway. All persons having any claims, right, title or interest against or to the said property or any part thereof, by way of sale, exchange, lease, lien, mortgage, charge, let, gift, tenancy, easement, inheritance, share, possession, pre-emption, easement, trust, bequest possession, assignment or encumbrance of whatsoever nature are requested to make the same known to the undersigned within 15 days from the publication of this notice, otherwise my clients shall proceed to conclude the negotiations and further proceed to enter into transaction for purchase of the said property and thereafter no claims shall be entertained and, such claims, if any, shall be found it shall be considered as waived.

Advocate for Purchasers
ADV. POONAM MARNE
Add.: Flat No.103, 1st Floor, 'A' Wing, Yashwant Pride, Opp. Vasai Court, Vasai (W), Tal. Vasai, Dist. Palghar – 401201

PUBLIC NOTICE

All the concerned persons including Bonafide residents, environmental groups, NGO's and others are hereby informed that the State Environment Impact Assessment Authority, Maharashtra, has accorded Environmental Clearance to M/s. Modi's Navnirman Ltd. (Office Address – Shop No. 1, Ground Floor, Rashmi Heights, Mallinath Chsl, Opp Kamla Nagar, M.G. Road, Kandivali (West), Mumbai – 400 067) Maharashtra for Proposed redevelopment of existing society building known as "Shri Siddhivinayak Towers CHS. Ltd on plot bearing C.T.S. No.207/A, 204, 204/1, 204/2, 211, 211/1, 211/2 of village Vainai, Tank Road, Malad (West). EC Letter No **EC24C3801MH5279693N**. File No. SIA/MH/INFRA2/465970/2025 dated 24/10/2025. The copy of clearance letter is available with the Parivesh portal and may also be seen on the website of the Ministry of Environment and Forests at <https://parivesh.nic.in/>

M/s. Modi's Navnirman Ltd
Shop No. 1, Ground Floor, Rashmi Heights, Mallinath Chsl, Opp Kamla Nagar, M.G. Road, Kandivali (West), Mumbai – 400 067, Maharashtra

PUBLIC NOTICE

This is to inform to the public that the piece and parcel of Non-Agricultural, freehold land bearing S. No.43/B/Plot No./52, Area Adm. 10.52.67 Sq.Mtrs. Assessment 158.00(Rs.Ps.), situated at Village BHANU, Tal.Vasai, Dist.Palghar, along with the existing construction standing thereon, belongs to Mrs.Bhakti Dattatraya Nikanth having address at Vignahar Society, 1st Floor, Room No. 109, K. L. Borkar Marg, Ghodapode, Tank Road, Mumbai-400033. The said Mrs.Bhakti Dattatraya Nikanth intend to develop the said land and for that they proceed/applied at Vasai-Virar Municipal Corporation to obtained necessary permission for the said development and construction. Any person having any claim/objection in respect of development of above mentioned land, shall send their claim/objection in writing to Puja D. Patti Advocate having Office address at 210, 2 floor Shubham Shopping Complex, Sector-8, Vasant Nagar, Vasai(E), Tal.Vasai, Dist.Palghar - 401208, within 14 days from the publication of this notice with strictly documentary evidence and other proofs in support of his/her/their claims objections failing which, the claim and/or objection, if any, of such persons, will be considered to have been waived, released, relinquished and/or abandoned.

Sd/-
Adv. Puja D. Patti
Place : Vasai

Dated: 20/06/2026

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ROHTAS BIO ENERGY LIMITED

S.No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	ROHTAS BIO ENERGY LIMITED
2.	Date of incorporation of corporate debtor	27/07/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40300MH2011PLC220218
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: The IL&FS Financial Centre, Plot No.-C-22 G Block, Bandra-Kurla Complex, Bandra- East, Mumbai-400051, Maharashtra BUSINESS ADDRESS: C-22, The IL & FS Financial Centre, G Block, Bandra-Kurla Complex, Bandra East, Mumbai – 400051, Maharashtra
6.	Date of closure of Insolvency Resolution Process	08.06.2026
7.	Liquidation commencement date of corporate debtor	08.06.2026 (The Order Copy received on 19.06.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Kamal Kumar Jadhavi, IBBI/PA-001/1P-P-02786/2022-2023/14259
9.	Address and e-mail of the liquidator, as registered with the Board	Office 10, Centre Point, 1 st Floor, World Trade Centre, Centre-1 Building, Cuffe Parade, Mumbai, Maharashtra – 400005 Email Id: kamaljadwani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Office 10, Centre Point, 1 st Floor, World Trade Centre, Centre-1 Building, Cuffe Parade, Mumbai, Maharashtra – 400005 Email Id: cirp.rbel@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Court-1 has ordered the commencement of liquidation of the Rohtas Bio Energy Limited in IA/ILB.CJ/2270 (MB)2026 in C.P. (ILB)302/MB)2026, on 08.06.2026 (The Order Copy came to knowledge of Liquidator on 19.06.2026).

Sd/-
CA KAMAL KUMAR JADHAVI
Liquidator of Rohtas Bio Energy Limited (RBEL)
IBBI/PA-001/1P-P-02786/2022-2023/14259
(AFA Valid up to 30-06-2027)

Date: 20.06.2026
Place: Mumbai

PUBLIC NOTICE

NOTICE is hereby given that Shri Sanjay Khadavel, having his residence at 101, Ponorama Building Umrna, Near Anthony Chapel, Salvador- Do- Mundo, North Goa, Goa- 403 101, is negotiating with my clients to sell the property more particularly described in the **Schedule** hereunder written (hereinafter referred to as "**the said Premises**").

All persons having any claim against or in respect of the said Premises or any part thereof by way of sale, mortgage, exchange, agreement, contract, succession, charge, license, tenancy, lease, lien, inheritance, gift, trust, maintenance, possession, easement, right of residence, occupancy rights or otherwise, are hereby requested to make the same known in writing along with documentary proof to the undersigned at her office at 410, Apeejay House, 130 Mumbai Samachar Marg, Fort, Mumbai 400001 within 14 days from the date of publication hereof, failing which, any such claims shall be disregarded and shall deemed to have been waived and/or abandoned.

SCHEDULE

Flat No. 4, 16th Floor, "**Sea Lord Apartments 'A' Wing**" situate at Cuffe Parade Sea Lord Co-operative Housing Society Ltd., 117, Cuffe Parade, Mumbai- 400005 admeasuring about 1632 sq. ft. (151.67 sq. mtrs.) or thereabouts built-up area with a garage

Dated this 20th day of June2026
Place: Mumbai

Sd/-
Ms Sutapa Saha
Advocate



LIC HOUSING FINANCE LIMITED

4th Floor, Jeevan Prakash Building, PM Road, Fort, Mumbai - 400 001

DEMAND NOTICE

Under Section13(2) of Securitization And Reconstruction Of Financial Assets and Enforcement of Security Interest Act 2002) (SARFAESI Act, 2002)

Notice is given to you the below-mentioned Notices at Sr. No. 1 & 2 that the envelopes containing the notice issued by the Authorized Officer of LIC Housing Finance Ltd. ('LICHFL') u/s 13(2) of the SARFAESI Act by Regd. Post A/D, have been returned undelivered by the Postal authorities for reasons mentioned thereon.

Notice is therefore hereby served to you Notices vide Rule 3 of the Security Interest (Enforcement) Rules, 2002 that you had availed housing loans mentioned against your names below end on account of defaults committed by you in payment of the EMIs (composing of principal and interest), 'Accounts have been classified as ' Non performing assets' in accordance with the guidelines issued by Reserve Bank of India as such you Notices are hereby called upon to pay the entire outstanding amount mentioned in column 6 against t you Notices's name together with further interest till payment within 60 days from the publication of this notice, failing which LICHFL shall take possessions of the secured (mortgaged) assets under the provisions of the SARFAESI Act with right to transfer by way of sale, lease and to appoint any person to manage the said assets without prejudice to any other remedy available to LICHFL. The amounts realized from exercising the powers as above will firstly be applied to wards all costs, charges and expenses which are incurred and expenses incidental thereto and secondly applied towards discharge of dues as mentioned against you Notices names below with contractual interest till the date of actual realization and residue if any shall be paid to you after the entire dues of LICHFL are recovered in full, if the dues are not fully recovered with the proceeds in the course of exercise of the said powers against the secured assets, we reserve outright to proceed against you before DRT/Courts for recovery of balance amount of dues along with all other incidental expenses. The undersigned is the duly authorized officer to issue this notice and exercise powers u/s 13 as aforesaid. This public notice is to be treated as notice u/s 13(2) of the SARFAESI Act, 2002.

Sr No	Loan Account No.	Name Of Borrowers	Description Of Secured Asset.	Demand Notice Issue Date	Loan Availed (disbursed)	O/s Amt. as on Demand.I.e total o/s amt.
1	610100006222	Mr/Mrs. Seema Sheshdhar Pal & Mr/Mrs. Sheshdhar Nanku Pal	Flat No. C/103, 1st Floor, Vraj Vaibhav Chsl, Shiv Vallabh Cross Road, Rawalpada, Dahisar (East), Mumbai, Maharashtra-400 068	10-Jun-26	Rs.69,99,000.00	Rs.70,48,751.81
2	610400006537	Mr/Mrs. Prashant Prakash Salaskar & Mr/Mrs. Sushmita Santosh Chavhan	Flat No. F/301, 3rd Floor, Venice Chsl, Building No. 60, Mohak City, Survey No. 338, Hissa No. A/2, Virar (East), District Palghar, Maharashtra– 401 305	10-Jun-26	Rs.31,00,000.00	Rs.30,89,299.54
3	611000009422	Mr/Mrs. Ashoka Kumar Singh & Mr/Mrs. Usha Kumari	Flat No. 208, 2nd Floor, A-Wing, Srishri Vihar, Survey No. 68, Hissa No.1, Gundge Village, Karjat, District Raigad, Maharashtra– 410 201	10-Jun-26	Rs.23,30,000.00	Rs.22,86,869.28
4	611900003432 & 611900003537	Mr/Mrs. Pramod Nivrutti Garud & Mr/Mrs. Vrunda Pramod Garud	Flat No.1604,16th Floor, B-Wing, Building No. 5, Mhada Scheme Code No. 353,Mhada Colony, Cts No.145, Gavanpada, Mulund (East), Mumbai, Maharashtra-400 081	10-Jun-26	Rs.21,43,577.00 & Rs.10,01,000.00	Rs.21,66,632.33 & Rs.6,75,680.35
5	6001110001969	Mr/Mrs. Anthony Savio Carvalho & Mr/Mrs. Celina Antonio Carvalho	Flat No. A- 205, 2nd Floor, Koyina Empire, Shaligram Township, Survey No. 140, Umroli (East), Mouje Padghe, Taluka Palghar, District Thane, Maharashtra- 401 400	10-Jun-26	Rs.11,25,000.00	Rs.11,14,559.94
6	6001220000396	Mr/Mrs. Nasir Musa Patel	Flat No.c-101, 1st Floor, Unique Chsl, Gulshan Complex, Cts No. 932, 932 1 2, Khan Abdul Masjid Marg, Kurla, Mumbai, Maharashtra– 400 070	10-Jun-26	Rs.39,80,000.00	Rs.37,48,024.49
7	22430703921	Mr/Mrs. Prasad Subhash Sadvilkar	Flat No. 303, 3rd Floor, Dhara Residency, Plot No. 29, Sector 22, Kamothe, Taluka Panvel, District Raigad, Maharashtra– 410 206	10-Jun-26	Rs.13,50,000.00	Rs.7,58,320.28
8	22960107324	Mr/Mrs. Palkar Sanjay Shanker	Flat No. 403, 4th Floor, Shree Vinayak Chsl, Plot No.7a, Sector 4, Sanpada, Navi Mumbai, Maharashtra– 400 705	10-Jun-26	Rs.15,60,000.00	Rs.7,51,814.60
9	610100000115	Mr/Mrs. Chaudhari Ishwar & Mr/Mrs. Archana Laxman Bonde	Flat No.304,3rd Floor, Vijay Nagari Annex Iii, Building No. 29, Survey No.133, 135/1 To 4,138/3, Off Ghodbunder Road, Waghbil Naka, District Thane, Maharashtra-400 601	10-Jun-26	Rs.45,00,000.00	Rs.20,63,625.42
10	610100008762	Mr/Mrs. Khisma Ram & Mr/Mrs. Mamta	Flat No. C/2, Ground Floor, Asopalav Chsl, Kasturi Park, Survey No. 32, 45, Hissa No. 8, 10, Navghar Road, Bhayander (East), District Thane, Maharashtra– 401 105	10-Jun-26	Rs.30,50,000.00	Rs.30,67,729.52
11	610400003072	Mr/Mrs. Jayesh Laxman Bhandare & Mr/Mrs. Laxman Vishnu Bhandare	Flat No. 205, 2nd Floor, Marigold Building, Jai Mata Di Complex, Survey No. 10/1/1/2 B, Kasheli, Bhiwandi, District Thane, Maharashtra– 421 302	10-Jun-26	Rs.29,89,500.00	Rs.21,13,540.91
12	610400005119	Mr/Mrs. Prasad Prakash Nakashe & Mr/Mrs. Sangeeta Ramesh Dalbhanjan	Flat No. 305, 3rd Floor, A-Wing, Shashwat Park, Cts No. 12 (Part), Tembi Pada Road, Shivaji Nagar, Bhandup (West), District Thane, Maharashtra-400 078	10-Jun-26	Rs.39,00,000.00	Rs.46,82,952.17
13	610500007337	Mr/Mrs. Santosh Gulab Gaikwad	Flat No. 501, 5th Floor, A- Wing, Dharmaji Palace, Survey No. 131, Hissa No.7, Cts No. 9377, Ambarnath (East), Mouje Ambarnath, Taluka Ambarnath, District Thane, Maharashtra– 421 501	10-Jun-26	Rs.16,00,000.00	Rs.16,55,243.51
14	610500013471	Mr/Mrs. Priyanka Prathamesh Parab & Mr/Mrs. Prathamesh Madan Parab	Flat No. 201, 2nd Floor, C-Wing, Aquiris Project Metropolis, Phase 1, Survey No. 2/23, 2/26, 4/5, G.b. Road, Village Wadavali, District Thane, Maharashtra– 400 706	10-Jun-26	Rs.54,97,669.00	Rs.54,56131.74
15	610700004508	Mr/Mrs. Sujit Pandurang Gaikwad & Mr/Mrs. Shweta Sujit Gaikwad	Flat No. 1008, 10th Floor, B-Wing, Jasmine Phase 2, Vrindavan Flora, Building No.1, Behind Gurudwara, Survey No. 17/1, Gut No. 17, Hissa No.1, Village Chambhari, Taluka Khalapur, District Raigad, Maharashtra– 410 222	10-Jun-26	Rs.38,00,000.00	Rs.36,88,516.59
16	610900007234	Mr/Mrs. Janki Manohar Satpute & Mr/Mrs. Mahesh Manohar Satpute & Mr/Mrs. Kavita Babarao Ramteke	Flat No. 401, 4th Floor, E-Wing, Ghar Angan Phase 1, Ganesh Mandir Road, Survey No. 223, Hissa No. 2 (Part), Titwala (East), District Thane, Maharashtra– 421 301	10-Jun-26	Rs.12,00,000.00	Rs.1,61,846.67
17	610900008607	Mr/Mrs. Sandeep Singh & Mr/Mrs. Niraj Sandeep Singh	Flat No. 203, 2nd Floor, A-Wing, Satyam Building, Vrundavan Vihar Complex, Chintamani Chwok, Survey No. 170, Hissa No.1/3, 1/ 4 And 1/6, Badlapur, Taluka Ambarnath, District Thane, Maharashtra– 421 504.	10-Jun-26	Rs.22,00,000.00	Rs.19,37,529.69
18	611000005413	Mr/Mrs. Dinesh Bhaskar Chinnadore	Flat No. 303, 3rd Floor, Aadil Corner, Plot No. 98, 99, Sector 50, Nerul, Maharashtra– 400 706	10-Jun-26	Rs.55,00,000.00	Rs.65,04,365.92
19	611000007169	Mr/Mrs. Jagdish Kashinath Nikam & Mr/Mrs. Seema Jagdish Nikam	Flat No. H- 204, 2nd Floor, H- Wing, Galaxy City, Survey No. 66, Hissa No. 1/2/3/4/B, Survey No. 67, Hissa No.3, Village Jite, Taluka Karjat, District Raigad, Maharashtra– 410 102	10-Jun-26	Rs.15,00,000.00	Rs.8,16,401.39
20	611000009680	Mr/Mrs. Prashant Ramesh Chavhan & Mr/Mrs. Prili Chavhan	Flat No. 1703, 17th And 18th Floor, Yash Enclave, Building No. 3, Old Survey No. 341, Hissa No.4, New Survey No. 78, Shivaji Nagar, Dombivli (West), Taluka Kalyan, District Thane, Maharashtra– 421 201	10-Jun-26	Rs.1,70,55,250.00	Rs.1,63,69,349.41
21	611000010388	Mr/Mrs. Kunal Surendra Kocharekar & Mr/Mrs. Kalpita S. Kocharekar	Flat No. 1301, 13th Floor, Ambar Vista Vertical Phase 2, Old Survey No. 91/2, New Survey No. 25/2, Mouje Kanchangaon, Dombivli (East), Taluka Kalyan, District Thane, Maharashtra– 421 201	10-Jun-26	Rs.42,00,000.00	Rs.41,19,934.58
22	611100004507	Mr/Mrs. Sulabha Sadanand Pawar & Mr/Mrs. Roshan Sadanand Pawar	Flat No. D- 301, 3rd Floor, Star Sheraton Building No.2, Y. K. Nx, Near Expert International School, Survey No. 347a, Hissa No. 6, 7, 8, Mouje Bolinj, Virar (West), District Palghar, Maharashtra– 401 303	10-Jun-26	Rs.38,95,000.00	Rs.39,76,187.87
23	611800002139	Mr/Mrs. Pramod Bhaskarrao Rathod	Plot No. 27-A, Survey No. 81/2, Kanchan Vihar, Mouje Peth Amravati, Pragane Amravati, District Amravati, Maharashtra– 444 604	10-Jun-26	Rs.24,85,000.00	Rs.23,10,223.17
24	612200002848	Mr/Mrs. Mahendra Popatrao Jadhav & Mr/Mrs. Manisha Mahendra Jadhav	Flat No. 803, 8th Floor, Sahyadri Building, Building No. 1/E, Cts No. 749, 8/7/16, Elphinstone Mill Compound, Bhogale Marg, Mazgaon Vibhag, Mazgaon, Mumbai, Maharashtra– 400 010	10-Jun-26	Rs.23,71,656.94	Rs.25,00,000.00
25	612300001831	Mr/Mrs. Rajesh N. Lalchandani & Mr/Mrs. Simran Rajesh Lalchandani	Flat No. 302, 3rd Floor, Mayur Residency, Cts No. 11604, Sheet No. 39, Barrack No. 716, Room No.1, Ulhasnagar- 2, District Thane, Maharashtra– 421 001	10-Jun-26	Rs.48,00,000.00	Rs.45,85,281.17
26	612300003274	Mr/Mrs. Rasik Tulsiram Prajapati	Flat No. 102, 1st Floor, Building No. 19 C, Sanjeevani Sra Sahkari Grhniirman Sanstha, Cts No. 11, Sangharsh Nagar, Chandivali Farm Road, Andheri (East), Mumbai, Maharashtra– 400 072	10-Jun-26	Rs.43,99,686.00	Rs.43,91,616.65
27	612300003479	Mr/Mrs. Vaibhav Pralhad Manwar & Mr/Mrs. Anita Vaibhav Manwar	Flat No. 1108, 11th Floor, A-Wing, Paradise Park Phase-1, Survey No. 41, Hissa No.7, Mouje Belvali, Badlapur (East), Taluka Ambarnath, District Thane, Maharashtra-421 503	10-Jun-26	Rs.15,75,000.00	Rs.12,86,445.62
28	613000000622 & 613000000553	Mr/Mrs. Baba Maroti Meshram	14, Survey No. 109, Zone No. 9, Mauza Gadchandur, Tahsil Korpana, District Chandrapur, Maharashtra– 442 908	10-Jun-26	Rs.14,75,000.00 & Rs.11,81,000.00	Rs.9,98,668.68 & Rs.12,75,342.04
29	6001040000835	Mr/Mrs. Sachin Mahadev Wani	Flat No.401,4th Floor, Building No. 2, Rose Deep Garden Chsl,Plot No.1, Survey No. 125&128, 129, Plot No.8, Near Claridges High School, Laxmiben Chudya Marg, Nallasopara (West), Village Nilemore, Taluka Vasai, District Palghar, Maharashtra-401 203	10-Jun-26	Rs.17,97,000.00	Rs.17,87,803.32
30	6001040000835	Mr/Mrs. Hasmukh Soma Solanki	Flat No. 002, Ground Floor, Gurukrupa Niwas, Sunteck Westworld, Survey No. 101, Hissa No. 8a, Majiwada, Thane (West), District Thane, Maharashtra– 400 601	10-Jun-26	Rs.40,48,000.00	Rs.41,38,211.70
31	6001090002962	Mr/Mrs. Sagar Prabhakar Kadam & Mr/Mrs. Prabhakar Nagesh Kadam & Mr/Mrs. Sakshi Sagar Kadam	Flat No. 503-A, 5th Floor, Ram Leela Chsl, Cts No. 1900, Sub Plot No.1, Survey No. 25, Hissa No. 1, Gut No. 70, Mouje Kopri, District Thane, Maharashtra– 400 603	10-Jun-26	Rs.36,00,000.00	Rs.36,64,985.15
32	6001210001381	Mr/Mrs. Sujata Dnyanoba Chougule & Mr/Mrs. Pravinkumar Jagannath Kurhade	Flat No. 101, 1st Floor, Neelkanth Vishwa Chsl, D- Wing, Survey No. 139/0, Usarli Khurd, Taluka Panvel, District Raigad, Maharashtra– 410 206	10-Jun-26	Rs.47,96,000.00	Rs.48,79,137.00
33	6001230000189	Mr/Mrs. Laxmi Jugal Sharma	Flat No. 1202, 12th Floor, Wing-J, Rustonjee's Virar Avenue, L1, L2 And L4, Wing I And J, Survey No. 5/1, 5/2, 5/3, 5/4, 5/5a, 5/5b, 5/5c, 5/5d, 5/5e, 5/6, 5/7, 5/8, Global City, Virar (West), Village Dongre, District Palghar, Maharashtra– 401 303	10-Jun-26	Rs.48,57,400.00	Rs.48,16,678.20
34	6003300000780	Mr/Mrs. Baban Ramkrishna Sakpal & Mr/Mrs. Namrata B. Sapkal	Flat No. 111-A, 1st Floor, Building No. A, Aditya Complex, Plot No. 21, Sector 7, Kamothe, Navi Mumbai, District Raigad, Maharashtra– 410 209	10-Jun-26	Rs.44,21,760.00	Rs.45,21,538.75

Date : 20.06.2026
Place : Mumbai

Authorised Officer
LIC HOUSING FINANCE LIMITED



SYMBOLIC POSSESSION NOTICE

Branch office: ICICI Bank Ltd., BP-4, Technopolis Building, 4th Floor, Sector V, Salt Lake City, Kolkata West Bengal - 700091
CIN No: L65190GJ1994PLC021012, www.icicibank.com

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice. Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Jayasree Ghosh/ Magnolia Melody, Flat 2C, 2nd Floor, R.S. & L.R. Dag No. 190, Khatian Nos. 6 & 1264, Present L.R. Khatian Nos. 3189 & 3205, J.L. No. 31, R.S. No. 53, Touzi No. 10, Rajarhat Bishnupur II No. Gram Panchayat, Mouza Basina, Po. Rajarhat Bishnupur, P.S. Rajarhat, A.D.S.R. office, Rajarhat New Town, District North			

